

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.163 / 2016  
RT No.123/Chd/Hry/2017**

**In the matter of:**

The Punjab Business & Supply Company Pvt. Ltd. ....Petitioner.

Present: Mr. Atul V. Sood, Advocate for petitioner.

This petition received by transfer from Hon'ble Punjab and Haryana High Court, Chandigarh. Notice of hearing be issued to the official liquidator for 18.05.2017. The petitioner would also file an affidavit stating the compliance of order dated 16.09.2016 passed by the Hon'ble High Court. Compliance be made at least three days before the date fixed.

*sd/-*  
(Justice R.P.Nagrath)  
Member (Judicial)

April 18, 2017.

*Ashwani*